

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.1703 to 1705/PUN/2019
निर्धारण वर्ष / Assessment Years : 2013-14 to 2015-16

M/s. Anshul Bhosale Realty,अपीलार्थी / Appellant
Unit 501, 5th Floor, Karan Tej Bonita,
CTS No.1187/16, Ghole Road,
Shivajinagar, Pune.

PAN : AATFA3195M.

बनाम / V/s.

The Asst. Commissioner of Income Tax,
Central Circle – 2(4), Pune.प्रत्यर्थी / Respondent

Assessee by : Shri S.N. Puranik.

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 04.03.2021

घोषणा की तारीख / Date of Pronouncement : 04.03.2021

आदेश / ORDER

The captioned appeals filed by the assessee are directed against the common order passed by the Commissioner of Income Tax (Appeals) – 12, Pune dated 30.08.2019 for the assessment years 2014-15 to 2015-16.

2. Before us, the appellant filed letters dated 18.02.2021 seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copies of Form No.3 issued by the Principal Commissioner of Income Tax (Central), Pune.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the captioned appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 4th day of March, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 4th March, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-12, Pune.
4. The Pr.CIT, Central, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.